

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.1332

ANSWERED ON TUESDAY THE 11TH MARCH, 2025

MOU BETWEEN IEPFA AND ACCA

QUESTION

1332# Smt. Maya Naroliya :
Shri Madan Rathore :

Will the Minister of **CORPORATE AFFAIRS** be pleased to state:

- (a) whether any MoU has been signed between Investor Education and Protection Fund Authority (IEPFA) and the Association of Chartered Certified Accounts (ACCA);
- (b) if so, the criteria to select schools where this pilot project will be implemented;
- (c) the manner in which the proposed digital programme which focuses on experiential learning promoting financial literacy, will ensure effective financial literacy among school children, especially in rural areas; and
- (d) whether there are any plans to expand this initiative nationwide, if the pilot project proves successful, if so, the details thereof?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY
OF ROAD TRANSPORT AND HIGHWAYS

(HARSH MALHOTRA)

(a): Yes, Sir.

(b): The criteria to select schools are as under:-

- (i) Schools must be digitally enabled to host the program.
- (ii) Schools need to commit 45 minutes for each of the 12 classes per year to deliver the programme.
- (iii) Schools must allocate time for teachers to attend training and engagement sessions, as agreed and scheduled at the programme's initiation.
- (iv) Schools and teachers must adhere to the copyright guidelines.

(c): The proposed digital programme aims to bring about behavioural change in students regarding financial decision making.

(d): No such plan is under consideration of the Government, as of now.
